- Shahnawaz Khan): (a) Rs. 18,01,880 upto the 17th September, 1954.
- (b) 51 bridges and 62 miles of roads improved.
- (c) A copy of the Five Year Plan for roads in the Andamans is laid on the Table of the Sabha. [See Appendix IX, annexure No. 4.]
- Shri N. M. Lingam: May I know the reasons for the slow progress in the execution of the works in view of the fact that the Plan contemplates a total outlay of nearly Rs. 1 crore for works in Andamans?
- Shri Shahnawaz Khan: Although, so far, admittedly, progress has been rather slow, we have taken steps to expedite the progress.
- Shri N. M. Lingam: In view of the importance of the place for colonisation, may I know if a permanent Engineering Division is stationed there and all facilities are given?

The Deputy Minister of Railways and Transport (Shri Alagesan): These works are being carried out by the Andamans P.W.D.

RIVER TRANSPORT

- *1549. Shri K. P. Tripathi; Will the Minister of Transport be pleased to state:
- (a) whether it is a fact that the Rivers Steam Navigation and Indian General Navigation and Railway Companies have notified to the merchants of Cachar that due to breach at Jalalpur the steamers will stop plying in low-water season to and from Calcutta to Cachar; and
- (b) if so, what alternative arrangements, if any, will be made to transport goods?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir.

(b) Does not arise.

Shri K. P. Tripathi: Is it a fact that the Chamber of Commerce,

Karimganj, has actually received a notice from the steamer company, and if so, may I know what steps Government propose to take?

Shri Alagesan: A letter was forwarded to the Minister by the hon. Member. On enquiry it is found that they only wanted to apprise them of the dry season conditions and ask them to make use of their main line service before those conditions set in. They have told the Ministry that they will inform us if any difficulty arises in their main line service.

Shri K. P. Tripathi: If such a contingency arises, may I know whether the Government will take steps to reduce the freight of railways so that the people may get things cheaper as they are getting?

Shri Alagesan: I do not know how to answer that question. Low water conditions occur in the dry season. It is only a common phenomenon. It is nothing peculiar.

SOIL CONSERVATION CENTRE

- *1550. Shri T. Subrahmanyam: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether Government have decided to start a Soil Conservation Research Centre in black cotton soil region:
- (b) if so where it will be opened; and
 - (c) when it will start functioning?
- The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (c). The Central Soil Conservation Board has proposed the establishment of a soil conservation Research. Demonstration and Training Centre for the black cotton soil region at Bellary. The proposal is under the consideration of the Government of India.
- Shri T. Subrahmanyam: May I know if preliminaries like acquisition of land, have been completed?
- Dr. P. S. Deshmukh: I am unable to give a definite answer now. The establishment is in active pursuit.

Shri T. Subrahmanyam: What would be the staff required for this purpose?

Dr. P. S. Deshmukh: I have not got the details. The scheme will cost Rs. 3,22,000 non-recurring and about Rs. 2 lakhs annual recurring.

आवर्श फार्म

*१५५१. श्री बी० पी० सिंह: स्या साध तथा कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का विचार है कि राज्य सरकारों को, आदर्श फार्मों की तरह निजी फार्मों के विकास को प्रोत्साहित करने के लिये, कोई वित्तीय सहायता दी जाय; और
- (ख) यदि हां, तो योजना का स्वरूप क्या है ?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) No, Sir.

(b) Does not arise.

श्री बीo पीo सिंह: क्या सरकार यह समकती हैं कि इस प्रकार के चेत्रों की स्थापना से किसानों का कृषि सम्बन्धी ज्ञान बढ़ाया जा सकेगा और उस से उन का उत्पादन बढ़ जायेगा ?

बाठ पीठ एसठ इंशामुल : में ने तो जवाब नहीं में दिया है, इस से माल्म होगा कि यह योजना हमार पास नहीं हैं

THEFT OF CENTRAL RAILWAY CLAIMS
FILES

*1552. Shri Gidwani: Will the Minister of Railways be pleased to state:

- (a) whether the attention of Government has been drawn to a news item on the 16th September, 1954 to the effect that hundreds of Central Railway files relating to claims in restect of lost goods have been stolen from the Railway Office recently;
 - (b) when these files were stolen;

- (c) whether any inquiry has been instituted in the matter; and
 - (d) if so, with what result?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes, Sir.

- (b) About 40 to 50 gunny bags containing old records of the Central Railway were removed in an unauthorised manner on 30th August, 1954, but these gunny bags did not contain any claim files.
 - (c) Yes, Sir
 - (d) The inquiry is still in progress.

Shri Gidwani: What did the files contain?

Shri Shahnawaz Khan: The bags contained old records of the office of Financial Adviser and Chief Accounts Officer, Central Railway.

Shri Gidwani: May I know whether any railway employees were involved?

Shri Shahnawaz Khan: The case is being enquired into.

Accident in Union Angarpathra Colliery

*1553. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to state:

- (a) whether any enquiry has been conducted into the accident which occurred on the 14th September, 1954 in the Union Angarpathra Colliery, Jharia, resulting in the death of three workers;
- (b) if so, who conducted the enquiry and what are his findings;
- (c) when this mine was last inspected; and
- (d) whether it is a fact that the work at this particular coal face was stopped for more than three months because the workers refused to work as the roof condition at this particular coal face was bad and on the day of